

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

**MISCELLANEOUS APPLICATION NO: 85387 OF 2020
IN
SERVICE TAX APPEAL NO: 88812 OF 2018**

[Arising out of Order-in-Appeal No: 162-165/GH/2017-18/Raigad dated 13/06/2018 passed by the Commissioner of GST & Central Excise Audit, Thane.]

Shree Swami Samarth Enterprises
6 Yamuna Harikripa Co-Op. Hsg. Soc.,
Opp: Dena Bank, Govandi, Mumbai - 400088

... Appellant

versus

Commissioner of CGST & Central Excise Audit
Thane
9thFloor, Piramal Chambers, Jijibhoy Lane, Lalbaug
Parel, Mumbai - 400012

...Respondent

WITH

(i) Miscellaneous Application No: 85387 of 2020 In Service Tax Appeal No: 88853 of 2018 (Shree Swami Samarth Enterprises), (ii) Miscellaneous Application No: 85390 of 2020 in Service Tax Appeal No: 88822 of 2018 (Shree Swami Samarth Enterprises) and (iii) Miscellaneous Application No: 85391 of 2020 in Service Tax Appeal No: 88823 of 2018 (Shree Swami Samarth Enterprises),

[Arising out of Order-in-Appeal No: 162-165/GH/2017-18/Raigad dated 13/06/2018 passed by the Commissioner of GST & Central Excise Audit, Thane.]

APPEARANCE:

Ms Mrunal Phansalkar, Proprietor of the appellant

Shri Dilip Shinde, Assistant Commissioner (AR) for the respondent

CORAM:

**HON'BLE DR D M MISRA, MEMBER (JUDICIAL)
HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)**

FINAL ORDER NO: A/85921-85924 / 2020

DATE OF HEARING:	25/11/2020
DATE OF DECISION:	25/11/2020

PER: DR. D.M. MISRA

Heard both sides.

2. These miscellaneous applications are filed for disposal of the appeals as their application under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 had been accepted and after payment of necessary dues, they were issued with SVLDRS certificate which is on record.

3. Miscellaneous applications and appeals are disposed off.

(Dictated and Pronounced in open court)

(C J Mathew)
Member (Technical)

(Dr D M Misra)
Member (Judicial)

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